

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

Jaipur Bench, Jaipur

ORDER SHEET

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Application No. 09 454/94 of 199

Applicant(s) Govind Lal

Respondent(s) CC-2-2

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry	Orders of the Tribunal
<u>22.7.94</u>	Mr. B. M. Sharma, counsel for the applicant Mr. Sharma wants to withdraw this application with a liberty to file fresh. Prayer is accepted. The case is dismissed on being been withdrawn with a liberty to file fresh. Let. for (Usho Sen) me, (Sh. V. S. Mehta) V.S. 24.2.94 app in no 25811 2 30514 2